

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPLE BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.03.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No 528 of 2021 in Comp. App. (AT) (Ins) No. 166 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd.	Raghavendra Bajaj	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor
3.	Comp. App. (AT) (Ins) No. 662 of 2020	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal-Intervenor
4.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4
5.	Comp. App. (AT) (Ins) No. 943 of 2020	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Anand Varma-R1 to R5
6.	Comp. App. (AT) (Ins) No. 49 of 2021	Deccan Value Investors L.P & DVI Pe Mauritius Ltd. Vs. Dinkar T. Venkatasubramanian Resolution professional Castex Technologies Ltd.	Arpan Behl	Sanjay Bhatt Sumant Batra-R1 Ritika Sinha-R2 Sumesh Dhawan-R3

7.	Comp. App. (AT) (Ins) No. 55 of 2021	Greater Noida Industrial Development Authority Vs. Pramod Agrawal & Anr.	U.N.Singh	Mrinal Harshvardhan-R1 Arvinder Singh Kindra-R2 Navneet Arora-CS
8.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg-R1 & R2 Kartikeya Goel

12:30 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

9.	Comp. App. (AT) No. 141 of 2020 Part Heard	Shibankur Roychowdhury & Anr. Vs. Pralayankur RoyChowdhuruy & Ors. With	Gaurav Bahl	Kunal Mimani-R6
10.	Comp. App. (AT) No. 132 of 2020 Part Heard	Biplabankur Roychowdhury & Anr. Vs. Pralayankur Roychowdhuruy & Ors. With	Aseem Chaturvedi	Vikrant Pachnanda-R1 Debanjan Mandal-R2 Tridib Bose-R4 & R7 Dinesh Agnani-R5 & R8
11.	Comp. App (AT) No. 123 of 2020 Part Heard	Ratnankur Roychowdhury & Anr. Vs. Prayankur Roychowdhury & Ors.	Ashutosh Gupta	Shaunak Mitra Vikrant Pachnanda-R1 Wamika Trehan-R4 & R7 Dinesh Agnani-R5 & R8

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar